

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 115
45/252/ND/2020

IN THE MATTER OF:

Income Tax Officer, Ward 10(4) New Delhi

...PETITIONER

Vs.

RoC in the matter of M/s. Gujral Buildtech Pvt. Ltd.

...RESPONDENT

Section

Under Section 252

Order delivered on 03.01.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Respondent/ Corporate-debtor :

For the Income Tax Department

**:Mr. Zoheb Hossain, Sr.
Standing Counsel**

For the ROC

**:Mr. M. Yadubhushana Rao
AROC.**

ORDER

Heard the submissions made by the counsel for the Income Tax Department. Counsel for the Income Tax Department is directed to file affidavit of service regarding service of petition to all the respondents in the matter. AROC is present and consented to proceed further in the matter. Matter is adjourned to 13.02.2020.

- S d -

**(V.K. Subburaj)
Member (T)**

- S d -

**(P.S.N. Prasad)
Member (J)**

(Meenu)